RAJYA SABHA

Thursday, the 3rd January, 1991/ 13 Pausa, 1912 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair

ORAL ANSWERS TO QUESTIONS

Demand for Indian jewellery abroad

'101 SHRI RAM JETHMALANI: DR JINENDRA KUMAR JAIN:†

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that there is a great demand for Indian gold jewellery in the global market;
- (b) whether it is also a fact that the said industry has continuously earned foreign exchange for the country by boosting its export during the past years;
- (c) whether it is also a fact that a large number of goldsmiths are at present jobless for want of work in the country,
- (d) if so, whether Government propose in liberalise the import of gold to boost exports of Indian jewellery and also to provide work to jobless goldsmiths; and
- (e) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW & JUSTICE (SHRI SUBRAMANIAN SWAMY); (a) to (c) A statement is laid on the Table of the House

Statement

(a) to (e) Gold Jewellery exports from In lia during 1989-90 were about

†The question was actually asked on the floor of the House by Dr. Jineudra Kumar Jain

629 R.S.-1

Rs 282 crores as compared to Rs 86 crores in 1987-88 The Global demand for Gold Jewellery is, however, reported to be about Rs 70,000 crores and scope exists for increasing India's exports in the sector.

Government have taken a series measures to boost the export production of Gold Jewellery and secure fuller utilisation of the craftsmanship that exists. The Gold Control Act has been abolished. Gem & Jewellery Complexes have been established at Jhandewalan in New Delhi and in the Santacruz Export Processing Zone, Bombay. Approvals are also being accorded for setting up gem and jewellery units in other Export Processing Zones & under the Scheme of 100 per cent EOUs Arrangements have also been made to increase the availability of gold for export production Minerals & Metals Trading Corporation of India Limited (MMTC) has permitted to directly import gold supply to the Export Processing Zone units Confiscated gold is being supplied through the State Bank of India for export production of jewellery. Gold import is also being arranged through the Handicrafts & Handlooms Exports Corporation of India Limited The Import and Export Policy provides for advance imports of gold gold based mountings, etc and the policy has been amended to permit exports of gold jewellery of 8 carats and above

DR. JINENDRA KUMAR JAIN Sir, while the answer by the Minister through his statement admits that there is a world market of Rs. 70.000 crores, India gets only Rs 282 crores out of this huge market, my question was what were the reasons of this poor performance And the statement has not mentioned reasons for that poor-performance or the not so good performance I want to have the answer from the Minister want to help him Sir, with your permission, by focussing on the contents of my question. The main three reasons, as per my study, are here. First is the poor technology that our exporters have Mostly, the market for the Indian jewellery abroad, the primary buyers for our jewellery are the expatriate Indians and

Pakistanis And the westerners are still used to hallmarked jewellery in contemporary designs and sophisticated finishes. The latest fabrication technologies needed to tap new markets in the long term I expect the Minister to tell me what the Government is doing to enable our producers of jewellery to make them available the latest fabrication technolo-The second problem why we are left behind is the price disadvantage that our manufacturers have I have noted in the statement that the price advantage is being attempted to be given to the public sector undertakings Why do you want to discriminate even in the matters of exports the private sector entrepreneurs in this area? And the third reason is certain taxes that our exporters As you know. Sir. the resurrements of our export are routed through the SBI Central Office in Bombay And there is a special tax levied by the Maharashtra Government of 2 37 per cent So, all the exporters have unnecessarily to pay the tax of the Maharashtra Government which means Rs 7 per gram of So, I expect the the gold purchased Minister that if he knows more reasons for the poor performance, he should in-But I have helped him at clude these least to identify three reasons—technology, price disadvantage, and the unnecessary taxation on the Indian entrepre-What is the Government going to do to help exports of the Indian icwellery?

SHRI SUBRAMANIAN SWAMY Sir, the Member has askel a number of But I will answer the two questions key parts As far as the Maharashtra tax 18 concerned, this 18 being taken up by our Ministry and I hope we can be in a position to announce something in the matter soon As far as the reasons for our poor exports are concerned, this is largely due to the fact that our gold jewllery is really imported by our expatriate Indians and non-resident Indians We have not really tried to get abroad into the general gold jewellery market. And this needs to be done There is a great global demand for machine-made commercial gold jewellery between 8 and 18 carats. And if India produces these

items, we can exploit this demand. Indian jewellery hitherto has been of the traditional intricate hand-crafted type of 22 carats for which the demand is, as I said, very limited. There is a demand for cut and polished diamonds produced . in India which are used as studdings on gold jewellery manufactured elsewhere, in Japan and USA. Such studded jewel lery can as well be produced in India Therefore, Ministry of Commerce engaged in a comprehensive review of this matter in this area, and we hope to come forward with some proposals during the Budget session

DR JINENDRA KUMAR JAIN. He has only elaborated on what I said in the House I don't need hum to elaborate on this

MR CHAIRMAN He has agreed with it, you should be happy

DR JINFNDRA KUMAR JAIN I want him to give me the answer He admits that technologically, our entrepreneur today.

MR CHAIRMAN He wants to know what are you going to do in that direction so that our people have this machine-made jewellery

SHRI SUBRAMANIAN SWAMY I have already said, in the Budget session, we will come forward with.

MR CHAIRMAN with machinemade jewellery?

SHRI SUBRAMANIAN SWAMY With jewellery presents for everybody, did you say?

MR. CHAIRMAN: Machine-made jewellery you will produce?

SHRI SUBRAMANIAN SWAMY. Not we will produce; we will initiate steps to encourage...

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DR. JINENDRA KUMAR JAIN: He says 'Budget session' The person who said 'in Budget session' has gone away. He said he was examining, and the new Minister is also examining, people keep examining when the country's backwardmess continues to be perpetuated Government has to be more dynamic and more responsive to the needs of the entrepreneurs and he should come out with a clear commitment I remember this particular Minister used to be very particular in asking questions Now he is evading even the simple question Why should he change his character just because he has become a Minister? Why should he not come out with a clear-cut commitment on what the Government would do to upgrade technological capabilities Unless he says this, I would say he is evading the issue

SHRI A G KULKARNI He was asking question on Bofors, you are not asking question on Bofors

DR JINENDRA KUMAR JAIN. he were Minister of Bofors, I would have grilled him even on that But he Minister of Commerce

SHRI **SUBRAMANIAN** SWAMY. Since the Member is pressing so much for specific steps, I may mention three steps that we have already initiated Since we have been in office for a very short period, I don't think there is any danger of the Member not being there in the Budget sussion Therefore, he can wait just for a month and a half There are some of the steps we have already like procedural initiated, bottlenecks which we have tried to remove, then resolve the shortage of custom appraisers and then preparation of a marketing plan which we have worked out and then the coloured gem stones and non-gold jewellery exports which we are going to step There are a number of steps that we have already initiated

As I said, this is a small-scale indus-It is, in fact, an industry which needs to be encouraged It is highly decentralised and there needs to be a comprehensive policy. Such a policy has not been formulated for a long time.

Therefore, as I have already stated, we hope to come forward with a comprehensive policy which will benefit the small artisans in particular

श्री राम नरेश यादव : माननीय मत्री जी के उत्तर से एक बात तो स्पष्ट हो गई है कि इस समय स्वर्ण श्राभूषण के निर्यात की बहुत गुजाइश भारत मे है ग्रौर इस सदर्भ में में जानना चाहता ह कि जो स्वर्णकार पहले से हमारे यहां इस काम में लगे हुए थे सरकार की तरफ से क्या कोई सर्वे हुम्रा है कि कितने स्वर्णकार इस दिशा में पठले लगे हए थे श्रौर श्राज पिछले दिनो जो स्थिति आई थी, उसके आधार पर कितने स्वर्णकारो की स्थिति दयनीय हो गई थी श्रौर उस दयनीय स्थिति मे सुधार करने के लिए सरकार ज्वेलरी के निर्यात की सभावना को ध्यान मे रखते हुए क्या कदम उठाने जा रही है ताकि इनको काम भी मिल सके श्रौर हमारी भी टेक्नोलाजी है उसका किस तरह से प्रयोग किया जाए ताकि उस दिशा मे विशेष गति भारत को मिल सके, यह में मन्नी महोदय से जानना चाहता हू।

श्री सुब्रहमण्यस स्वामी : ग्रध्यक्ष महोदय, अभी तक ऐसा कोई लवे नहीं हुआ है ग्रौर मुझे इस बात पर खेद है कि ग्रभी तक जो परिस्थितिया है इन अर्हिजन्स की ग्रौर जो गोल्ड स्मिथ है, इनके बारे मे ग्रभी तक कुछ किया नही गया हैं ग्रौर इस तृटि को दूर करने के लिए हम प्रयास करेगे।

श्री राम तरेश यादघ. क्या माननीय मत्री जी बतायगे मान्यवर, वहत से लोग हजारो-लाखों परिवार इसमें लगे हुये है श्रौर उनकी स्थिति पिछले दिनो बहुत दयनीय हो गयी है तो क्या कोई सर्वे कराने का कष्ट करेगे?

सुब्रह मण्यम स्वामी: क,ख,ग पर राम नरेश जी भाषने ध्यान नही मैंने दिया । कहा कि ग्रभी ऐसा कोई सर्वे हुम्रा नही है भौर भ्रपने मंत्रालय की तरफ से हम सर्वेक्षण कर रहे हैं ग्रौर श्राने वाले बजट सेशन में जब पौलिसी रखी जायेगी तो उसी समय इस सर्वेक्षण का नतीजा भी ग्रापको बताया जायेगा।

SHRI SARADA MOHANTY Mr. Chairman, Sir, filigree jewellery of Cuttack is well-known But due to shortage of raw materials, the artisans are jobless. Therefore, I would like to know whether Government will provide them with the raw materials in sufficient quantity so that they can export their products?

SHRI SUBRAMANIAN SWAMY: Sir, first of all, the Government has decided to sell the confiscated gold, which is about 14 tonnes in total. This will help alleviate the problem for a year. Then, we have also a proposal, which is under serious examination, for direct import of gold by an exporter. These are the two steps which we are considering to alleviate the problem which he mentioned

SHRI SARADA MOHANTY My question was regarding silver

MR CHAIRMAN The raw material is gold. The question is about gold. He says that he is making available confiscated gold and he is also taking steps to permit people to import gold.

श्री सुरेन्द्रजीत निंह श्रह्लुवालियाः श्रध्यक्ष महोदय, सुना है कि यू०एस०एस० श्रार ने श्रपनी श्राधिक श्रवस्था मे सुधार लाने के लिये या उस चेलेज को मीट करने के लिये वहा मैरिज सेरेमनी मे जो गोल्ड रिंग लगती है उस पर भी बदिश लगा दी है। वहा बदिश लगा दी गयी पर हमारे हिंदुस्तान में (व्यवधान)

श्री सभापति : कहा ?

श्री सुरेन्द्रजीत सिंह श्रहलुबालियाः रिशया मे । हमारे मुल्क मे 50 हजार किलोग्राम का शौर फॉल पर एनम है गोल्ड का और हमारे पास काफिस्केटिड गोल्ड सिर्फ 14 हजार किलोग्राम है । जब ग्राप यहां से ग्राभूषण एक्सपोर्ट करने की बात सोच रहे हैं तो कट्री की डामें स्टिक

रिक्वायरमेंट और बढ़ जायेगी श्रौर इसकी डिमांड और बढ़ेगी, शौर्ट फाल ज्यादा बढ़ेगा। क्या हमारे पास इतनी विदेशी मुद्रा है कि हम श्राभूषण को एक्सपोर्ट्स के ध्रू इपोर्ट करके यहा फिर उससे तैयार करके बाहर भेज सके श्रौर साथ साथ हम श्रपने डामेस्टिक रिक्वायर्स्ट को भी पूरा कर सकें, यह मैं जानना चाहता हू।

श्री सभापति : क्या रूस की एकजाम्पिल फोलो करने को तैयार है ?

श्री सुरेन्द्रजीत सिंह ग्रह्लुवालिया: मै रूस को फोलो नहीं करना चाहता।

श्री सभापति : एक सवाल उठता 🗡 है एक सप्लीमेट्री मे ।

श्री सुरेन्द्रजीत सिंह श्रहलुबालिया: उसमे "बी" सर "बी" मे है कि—पीछे सुना था कि रिजर्व बैंक के पास डिफेस फंड के लिये कलक्ट किया हुग्रा गोल्ड जो था वह भी बेचा जा रहा था। पर वह बेचा जा रहा था सरकारी ग्रफसरो को तनख्वाह देने के लिये क्योंकि ग्राधिक ग्रवस्था हमारी गिर गयी है। क्या वह सरकारी ग्रफसरो को तनख्वाह देने के लिये बेचा जा रहा है या ग्राभूषण बनाकर इनको बाहर बेचने की कोशिश की जा रही है, क्योंकि वह ग्राभूषण कई महिलाओं ने ग्रपने देश की रक्षा के लिये जवानो को... (थ्यव्यक्त)

श्री समापति : रिजर्व बैक पोर्ट-फोलियो नही है।

श्री सुरेन्द्रजीत सिंह श्रहसुबालिया:
पर डील कर रहे हैं वही । तो श्रस्त-शस्त्र
खरीदने के लिये ग्रपने मंगल सूत तक
महिलाग्रो ने दिये थे । तो क्या मती
महोदया इस पर विचार करेगे ? ग्राभूषण
एक्सपोर्ट करना ही भारत का काम नही
है । ग्रपने देश की सम्पदा को बचाकर
रखने की जरूरत है । क्या इस पर
रोशनी डालेंगे मंत्री महोदय?

श्री सुवहमण्यम स्वामी: ग्रध्यक्ष महोदय, हमारा कर्तव्य है कि इसमे हम संतुलन रखे ग्रौर निर्यात भी करें ग्रौर देश की ग्रावश्यकताग्रो को पूरा कैसे करें उस पर हम विचार कर रहे है। लेकिन उनका जो दूभरा प्रश्न है उसका माननीय वित्त मंत्री जी ही जवाब दे सकते हैं, मैं नही दे सकता हू।

श्रें। पोहम्भद श्रमीन: श्रध्यक्ष भहोदय, मैं श्रापके जिये मत्री जी से यह जानना चाहता हूं कि कभी-कभी श्रखबारों में यह खबर पढ़ने को श्राती है कि एयरपोर्ट पर या सड़क स्मगल्ड किया गया सोना पकड़ा गया। श्रक्सर यह खबर श्राती है श्रीर लोग श्ररेस्ट भी होते हैं। इस मानल किए हुए सोने का धधा बहुत बड़े पैशाने पर भारत में चल रहा है। तो क्या सरकार श्रब तक किसी ऐसे गैंग का सुराग लगा सकी है?

श्री सुद्रह् मण्यम स्वामी: यह सवाल भी प्रश्न 104 के श्रंतगंत श्राता है इस-लिए विस्त मत्री जी ही इसका जवाब दे सकते हैं।

श्री सभापति : स्मगलर्स को पकडना वित्त मंत्री का काम है, इनका नही है।

*102 [The questioner (Shri Santosh Bagrodia) was absent For answer, vide col 33-34 infra]

Setting up of an Institute of Coffee Technology

*103 SHRI JITENDRABHAI LABH-SHANKER BHATT. Will the Minister of COMMERCE be pleased to state

- (a) whether Government have any proposal to set up an Institute of Coffee Technology and also to amend the Coffee Act of 1942, and
- (b) if so, what are the details in this regard?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW & JUSTICE

(SHRI SUBRAMANIAN SWAMY): (a) and (b) A statement is laid on the Table of the House

Statement

(a) and (b) An idea of establishing a Centre for Advanced Coffee Technology, as a joint venture involving the Centre for Technology Development, the Coffee Board, Government of India and coffee related industries has been mooted and in this regard the Government has no proposal for the amendment of the Coffee Act

SHRI JITENDRABHAI LABH-SHANKER BHATT. Will the hon. Minister be pleased to state how much coffee is produced in the country during the last two years and what is the export during the last two years?

SHRI SUBRAMANIAN SWAMY
The supplementary does not anse
from this question. This relates to
the proposal to set up an Institute of
Coffee Technology. If he gives me a
separate notice, I will be happy to
give him the statistics.

MR. CHAIRMAN He is asking for production of coffee. What will your Institute do? What for are you having this Institute?

SHRI SUBRAMANIAN SWAMY. It is a question from you, not from him.

MR. CHAIRMAN. How it will be produced, how it can be sold, these are related questions.

SHRI SUBRAMANIAN SWAMY. It is a question from you and in reply to your question.

MR. CHAIRMAN: Not my question.

SHRI SUBRAMANIAN SWAMY: It is because he has not asked that question.

MR. CHAIRMAN I permitted him to put a supplementary and you took my job and you said that it does not arise. So, I made it clear that it does arise.